Archaeological Excavation in Orissa

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- 159. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:
- (a) whether any archaeological excavation was carried out in Orissa during 1959-60; and
 - (b) if so, the result thereof?
- The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No. Sir, except the completion of Ratnagiri excavation.
- (b) The floor anl foundation of two monasteries were explored further and underneath one of them was exposed an earlier monastery, which contained some bronze objects. The ruins of a brick temple were also unearthed.

Commerce Education

- 160. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to the Unstarred Question No. 289 on the 19th February, 1960 and state:
- (a) the progress made by the other three Sub-Committees appointed for formulating detailed proposals regarding commerce education at the secondary level, in diploma courses in polytechnics and co-ordination between professional bodies and educational institutions; and
 - (b) If so, the details thereof?
- The Minister for Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). The progress made by the three Sub-Committee referred to is as given below:
 - (i) The Sub-Committee on Diploma Courses in Polytechnics has recommended that two years full-time or four years part-time diploma course in commercial practice should be introduced in polytechnics. The course should include English; Commercial Arith-

- metic; Elementary Book-keeping; Commercial Geography; Elements of Commerce and Type-writing as compulsory and any one of the following as an optional subject:
- Short_hand; Accountancy; Foreign Trade Practice; Banking Practice; Secretarial Practice; Salesmanship.
- (ii) The Sub-Committee on Coordination between Professional Bodies and Educational Institutions has recommended that there should be greater co-ordination between professional institutions and Universities and suitable schemes should be formulated collaboration with professional institutions to exempt grain commerce from duates common subjects.
- No student should be permitted to pursue more than one professional course at a time.
- (iii) The Sub-Committee on Secondary Education in Commerce has yet to finalise its recommendations

Lists of Scheduled Castes, Scheduled Tribes and other Backward Classes

| Shri D. C. Sharma | Shri R. C. Majhi: | Shri Subodh Hansda: | Shri Madhusudan Rao: | Shri Siddiah:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 292 on the 19th February, 1960 and state the progress since made regarding the revision of lists of Scheduled Castes, Scheduled Tribes and other Backward Classes?

The Deputy Minister of Home Affairs (Shrimati Alva): As stated in the reply to the previous question referred to, only the question of revising the lists of Scheduled Castes and Scheduled Tribes is under examination. Proposals for the revision of the lists of Scheduled Castes and Scheduled Tribes have been received from all the State Governments except the Government of Madhya Pradesh.

Monuments in Ghazipur District

162. Shri Sariu Pandey: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) the number of remains and ancient buildings in district Ghazipur in Uttar Pradesh that have been taken over by the Central Archæological Consultative Committee:
- (b) whether the aforesaid Committee has taken over the grave of Lord Cornwallis:
- (c) if not, the reasons therefor and the authority under whose protection the aforesaid building has been placed:
- (d) whether Central Archæological department propose to take up excavation work at places of historical importance at Ghazipur; and
- (e) if so, when this work is likely to commence?

The Deputy Minister of Scientific Research and Cultural Affairs (Shri M. M. Das): (a) There is no organisation called the Central Archæological Consultative Committee.

- (b) Does not arise.
- (c) The U.K. High Commission in India is at present maintaining the building.
 - (d) No. Sir.
 - (e) Does not arise.

Welfare of Scheduled Castes and Scheduled Tribes in Uttar Pradesh

163. Shri Sarju Pandey: Will the Minister of Home Affairs be pleased to state the total amount disbursed by Union Government so far in 1959-60 for the welfare of scheduled castes and scheduled tribes in Uttar Pradesh?

The Deputy Minister of Home Affairs (Shrimati Alva): There are no scheduled tribes in Uttar Pradesh. In regard to scheduled castes, the information is as under:-

> (in lakhs) Central Sector .. Rs. 22.14 State Sector .. Rs. 17.04

Commissioner for S.C. and S.T.

164. Shri Sariu Pandev: Will the Minister of Home Affairs be pleased to state:

- (a) how many times the Commissioner for Scheduled Castes and Scheduled Tribes made a tour of Uttar Pradesh in 1958-59 and 1959-60; and
- (b) the names of places visited by him?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Thirteen times

(b) Dehra Dun, Mussoorie, Rishikesh, Allahabad, Mandera, Bhahpur, Kadipur, Durjanpur, Kalpi, Lucknow. Moradabad, Paonta, Devinagar, Nihal-Kalsi. Badripur. Danda. Lakhond, Ghazipur and Varanasi,

Cases pending in U.P. High Court

165. Shri Sarju Pandey: Will the Minister of Home Affairs be pleased to state the number of cases pending in Uttar Pradesh High Court for the last two years, three years and five

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being obtained and will be laid on the Table of Lok Sabha.

Manav Bharati Nursery and Infant Teachers' Training Centre, Delhi

- 166. Shri A. K. Gopalan: Will the Minister of Education be pleased to state:
- (a) whether Manay Bharati Nursery and Infant Teachers' Training Centre